

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

133. IA 230/2023

IN C.P. 3501/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **23.04.2024**

NAME OF THE PARTIES: Alipe Memon Mohammed Shafi & Anr.

V/s.

Abellio Marine foods Pvt Ltd & Ors

SECTION 42, 213, 216, 220, 221 & 447 OF THE COMPANIES ACT, 2013

---

**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Due to paucity of time, the matter could not be heard. List on **11.06.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)

//NSW//